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Cr1.A.No. 238-239 OF 2001

ITEM No.101

COURT No.9

SEC -II@@

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PART-HEARD DEATH CASE

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S).238-239 OF 2001@@

BB

Prakash Dhawal Khairnar

Appellant(s)

VERSUS

State of Maharashtra

Respondent(s)

WITH CRL A 489/2001

(with office report)

DATE: 11-10-2001 These matters were called on for hearing today.@@

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CORAM :

HON'BLE MR. JUSTICE M.B. SHAH  
HON'BLE MR. JUSTICE R.P. SETHI

For Appellant (s) : Mr. Shirish Gupte, Sr. Adv.  
Mr. Manoj S Mohite, Adv.  
Mrs. R Sabarwal, Adv.  
Ms. Shasmita S. Kaushik, Adv.  
Mr. SM Jadhav, Adv.

For Respondent(s) : Mr. VB Joshi, Adv.  
Mr. SS Shinde, Adv.  
Mr. Ravindra K Adsure, Adv. for  
Mr. SV Deshpande, Adv.

UPON hearing counsel the Court made the following  
O R D E R

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Mr. Shirish Gupte, learned senior counsel resumed his arguments at 10.40 a.m. and concluded at 10.45 p.m. Thereafter Mr. V.B. Joshi, learned counsel for the respondent - State made his submissions.

Arguments concluded.  
Judgment reserved.

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(D.L. Chugh)  
Court Master

(K.K. Chadha)  
Court Master